

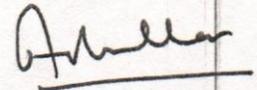
**Government of Jammu and Kashmir  
Health and Medical Education Department  
Civil Secretariat, Jammu**

\*\*\*\*\*

**Notification**  
**Jammu, the 18th May, 2020**

**S.O/163** - In exercise of the powers conferred by Section 98 of the Jammu and Kashmir Reorganization Act, 2019 read with clause (14) of the Jammu and Kashmir (Removal of Difficulties) Order, 2019, the Lieutenant Governor is pleased to direct that Dr. Showkat Hussain Yattoo, Incharge A Grade Specialist (Unani) shall function as the Authority for discharging the functions of the Ayurvedic and Unani Board under the Indian Medicine Central Council Act, 1970, till such Board is constituted under relevant law.

By Order of the Lieutenant Governor of Jammu and Kashmir.



**( Atal Dulloo) IAS**  
Financial Commissioner  
Health and Medical Education Department

No:- HD/Legal/Genl/MR-01/2020

Dated:- 18-05-2020

Copy to the:-

- 01/ Principal Secretary to Hon'ble Lieutenant Governor, J&K, Jammu.
- 02/ Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 03/ Secretary to the Government, General Administration Department.
- 04/ Secretary to the Government, Law, Justice & Parliamentary Affairs Department.
- 05/ Director Indian Systems of Medicine, J&K, Jammu.
- 06/ Director Archives, Archaeology & Museums J&K, Jammu.

- 07/ State Drugs Controller, Drugs and Food Control Organization, J&K, Jammu.
- 08/ OSD to Advisor (B) Incharge Health and Medical Education.
- 09/ Dr.Showkat Hussain Yattoo, Incharge A Grade Specialist, Indian System of Medicines.
- 10/ Pvt. Secretary to the Financial Commissioner, Health and Medical Education Department.
- 11/ Incharge Website
- 12/ Concerned file.